

[Translation]

Pilferage of Coal

2048. SHRI NAMDEO DIWATHE .
SHRI PRAMOD MAHAJAN :

Will the Minister of RAILWAYS be pleased to state:

(a) whether any cases of pilferage of coal and other items booked by wagons have come to Government's notice during the last three years, till date;

(b) if so, the details showing the quantity and value of goods pilfered, zone-wise and state-wise; and

(c) the steps taken by the Government against the persons involved in such cases and to check the recurrence of these incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) The statistics in this regard are maintained Railway Zone-wise. Two statements separately showing the details of theft/pilferage of coal and other items booked by wagons are enclosed.

(c) The persons involved in thefts/pilferages of booked consignment are dealt with under the provisions of law and sent to the Court for trial.

The following steps are taken by the Government to check the recurrence of these incidents in future:-

1. Escorting of trains carrying coal and other valuable consignments over the vulnerable sections as far as possible.
2. Intensive beat patrolling in the yards and other affected areas/sections.
3. Joint checking at the interchange points to take stock of the conditions of wagons/seals.
4. RPF armed pickets are posted/deployed in the vulnerable sections as far as possible.
5. Plain-clothed RPF personnel are also deployed to collect crime intelligence with a view to tracking down the criminals.
6. Based on the criminal intelligence, raids and searches are conducted on the dens of the criminals/receivers of the stolen property in order to bring them to book.
7. Dog squads are deployed for patrolling the vulnerable yards and areas.
8. Close coordination between the RPF, the GRP and the local police is maintained at various levels to apprehend the criminals and the receivers of the stolen property.

STATEMENT - I

Comparative Statement showing the cases of theft/pilferage of booked consignments (Excluding coal) during transit over Indian Railways during the financial years 1993-94, 1994-95, 1995-96 and 1996-97 (upto October, 1996)

Rlys.	Period	No. of Cases	Value of Property		Persons Arrested
			Stolen	Recovered	
1	2	3	4	5	6
C.R.	1993-94	795	3693095	1300487	181
	1994-95	702	16904483	12273737	231
	1995-96	394	3493812	1027534	89
	Apr. to Oct.'96	105	561994	276603	98
E.R.	1993-94	4090	15937001	1009905	125
	1994-95	3219	18057056	1597651	164
	1995-96	2383	10821990	878559	95
	Apr. to Oct.'96	1213	5473407	955458	113
N.R.	1993-94	1112	7818869	1114922	312
	1994-95	933	7157550	1412874	310
	1995-96	887	4977524	2126688	333
	Apr. to Oct.'96	377	2079528	1004779	216
N.E.	1993-94	843	3998459	75758	66
	1994-95	642	5226338	216680	36
	1995-96	558	2269136	365111	27
	Apr. to Oct.'96	5	7450	120	1

1	2	3	4	5	6
N.F.	1993-94	1306	11300194	286790	88
	1994-95	1212	6768456	186722	70
	1995-96	1117	5670115	143301	52
	Apr. to Oct.'96	80	773579	275910	79
S.R.	1993-94	1564	4023746	99520	76
	1994-95	987	3261388	227613	77
	1995-96	611	2773436	396653	90
	Apr. to Oct.'96	4	9580	9380	15
S.C.	1993-94	439	1481682	378455	130
	1994-95	296	1586437	913201	216
	1995-96	205	560215	44228	38
	Apr. to Oct.'96	6	20650	14168	18
S.E.	1993-94	1756	4050179	813519	166
	1994-95	1172	6285176	1350368	118
	1995-96	846	4290041	45526	152
	Apr. to Oct.'96	30	1115625	470565	59
W.R.	1993-94	730	6094282	497693	197
	1994-95	662	3269189	315095	177
	1995-96	660	3049025	424555	173
	Apr. to Oct.'96	49	152897	110482	68
TOTAL	1993-94	12635	58397507	5577049=10%	1341
	1994-95	9825(-22%)	68516073(+17%)	18493941=27%	1399
	1995-96	7661(22%)	39905294(-42%)	5452155=14%	1049
	Apr. to Oct.'96	1869	10194710	3117465	667

STATEMENT - II

Comparative statement showing the cases of Theft/Pilferage of Coal during transit over Indian Railways during the financial years 1993-94, 1994-95, 1995-96 and 1996-97 (Upto October, 1996)

Rlys.	Period	No. of Cases	Value of Property		Persons Arrested
			Stolen	Recovered	
1	2	3	4	5	6
C.R.	1993-94	-	-	-	-
	1994-95	-	-	-	-
	1995-96	91	23990	23990	136
	Apr. to Oct.'96	29	6731	6731	27
E.R.	1993-94	33	119779	110919	30
	1994-95	56	125915	138265*	133
	1995-96	326	856508	908148*	343
	Apr. to Oct.'96	50	103835	105835*	159

1	2	3	4	5	6
N.R.	1993-94	70	473382	10025	38
	1994-95	106	365699	1285	15
	1995-96	59	492008	2095	18
	Apr. to Oct.'96	18	214300	14655	14
N.E.	1993-94	4	1720	1720	4
	1994-95	2	160	160	2
	1995-96	35	21435	21435	54
	Apr. to Oct.'96	-	-	-	-
N.F.	1993-94	-	-	-	-
	1994-95	-	-	-	-
	1995-96	7	1260	1260	11
	Apr. to Oct.'96	-	-	-	-
S.R.	1993-94	-	-	-	-
	1994-95	-	-	-	-
	1995-96	-	-	-	-
	Apr. to Oct.'96	-	-	-	-
S.C.	1993-94	-	-	-	-
	1994-95	-	-	-	-
	1995-96	2	8700	8700	17
	Apr. to Oct.'96	13	19685	19685	35
S.E.	1993-94	60	606115	609115	33
	1994-95	57	434183	417683	118
	1995-96	54	295191	294591	130
	Apr. to Oct.'96	49	79450	79450	91
W.R.	1993-94	-	-	-	-
	1994-95	8	3265	3265	15
	1995-96	2	440	440	6
	Apr. to Oct.'96	71	40949	40949	119
TOTAL	1993-94	167	1200996	731779=61%	105
	1994-95	228(+37%)	929222(-23%)	560658=60%	283
	1995-96	576(+153%)	1699525(+83%)	1260659=74%	715
	Apr. to Oct.'96	230	464950	267305	445

* The recovery has exceeded the quantity stolen on Eastern Railway due to recovery of unreported and unconnected coal.

Residential Accommodation to Employees in M.P.

2049. DR. RAM LAKHAN SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether all the employees of Post and Telegraph Department have been provided residential accommodations in Madhya Pradesh;

(b) if not, the reasons therefor; and

(c) the details of the allottees, District-wise, category-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Department of Post : No, Sir.

Department of Telecom : Information is being collected and will be laid on the Table of the House.

(b) Department of Post: Due to non-availability of sufficient funds, the Department has not been able to construct residential accommodations for all the employees in Madhya Pradesh.

Department of Telecom : Information is being collected and will be laid on the Table of the House.